

IN THE HIGH COURT OF JHARKHAND AT RANCHI
B.A. No.10096 of 2020

Sagar Singh Meena @ Sagar Singh Petitioner

Versus

Union of India through CBI Opposite Party

CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

Order No.03 Dated- 10.09.2021

The record is put up today as the report is received from the Additional J.C., XVI-cum-Spl. Judge, C.B.I., Ranchi wherein, the learned Judge prayed for extension of time for concluding the trial and so far, he has already examined twelve out of sixteen charge-sheeted witnesses.

In view of the said report, four months' extension is allowed to the learned trial court from the date of receipt of copy of this order to conclude the trial.

(Anil Kumar Choudhary, J.)